

Annexure - 4
Name of the corporate debtor: Tough Casting Private Limited; Date of commencement of Liquidation 04th August, 2025
List of stakeholders as on: 03rd October, 2025
List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claims received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim					
1	Yashwant Patil		18.08.2025	1,01,72,533.00	17,42,016.00					35,90,595.00	48,39,922.00	Claim includes: Overtime, Local Conveyance, Salary, Gratuity, EPF (Employer contribution), EPF (Employee contribution). Gratuity: Admitted only to the extent of 9 employees where court orders have been received. For other employees, gratuity is not admitted, since they have not resigned and their services have not otherwise been terminated. Local Conveyance & Overtime: No supporting documentary evidence has been provided. Hence, these amounts are not admitted and kept under verification. Salary: Salary slips submitted are not signed by the employer; claim will be admitted only upon receipt of duly signed copies. EPF (Employer & Employee Contribution): Not admitted here to avoid duplication, as EPFO has independently filed its claim.

